GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:542 ANSWERED ON:22.11.2000 GRANT TO NGO S PADAMSEN CHAUDHARY; PUSP JAIN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of voluntary organisations whom the funds have been allocated by the Government during the last two years and the current year, State-wise;

(b) whether the Government are aware of the public funds being misused by the Non-Governmental organizations:

(c) if so, the voluntary organizations against whom complaints have been lodged during the said period:

(d) the total quantum of amount for which the utility certificate has not been submitted by these organizations;

(e) whether the Government propose to restrict further allocation of funds to these organizations;

(f) if not, the measures being taken by the Government to check the misuse of funds provided to these Non-Governmental Organisations; (g) whether the Government also propose to formulate a policy with regard to the proper utilization of the funds being taken by the NGO's; (h) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

(a) The number of voluntary organizations that have been released grant-in-aid assistance by the Ministry of Social Justice & Empowerment during the last two years and the current year are indicted Statewise at Annexure I to III.

(b) Yes, sir. It has come to the notice of the Ministry that a few NGOs that have beenfunded in recent years have misutilised the funds released to them

(c) In recent years and till October, 2000, 42 organizations have been blacklisted and in 15 cases the District Collectors have been directed to initiate action for recovery of the misutilised amounts.

(d) Utilisation Certificates have not been received in respect of an amount of Rs. 8.02 crores released to 132 organisations since 1998-99.

(e), (f)&(a) Policy auidelines issued by the Ministry from time to time regulate the release of grant-in-aid and its utilization by the NGOs. In continuing cases further installment of grant-in-aid assistance is released to an NGO only after utilization certificate in respect of previous grants is received. As such if receipt of utilization certificate in respect of any amount is pending from an NGO further releases would not be made to that organization. Besides this, the working of the NGOs assisted by the Ministry of Social Justice & Empowerment is regularly monitored and evaluated and officers of the Ministry, the State Governments and representatives of the designated inspection agencies periodically inspect the NGOs. The NGOsare liable for recovery of grant-in-aid if an assessment is made that the funds have been misutilised or the delivery of services by the NGO is not commensurate with the funds released

(h) Does not arise

SCHEME-WISE & STATE-WISE NGOS WHO RECEIVED G-I-A DURING 1998-99

Schulewise & Shilewise News who Received G-14 During 1990-99 S.No Name of the Scheme AP Ar. P Assam Bih Goa Guj Har HP J&K Kar Ker MP Mah Man Meg Miz Nag Orr Pun Raj Sik TN Tri UP WB A&N Cha D&D D&N Del Lak Pon Total 1 Promote Voluntary Action for Persons with Disabilities 74 2 5 15 1 14 12 1 2 57 56 6 51 6 3 1 0 14 9 6 0 63 3 70 41 0 2 0 0 27 0 1 542 2 Assistance to Disabled Persons for Purchase of 13 0 1 8 1 5 13 1 1 3 6 12 11 5 0 0 0 11 12 3 0 8 1 19 9 0 1 0 0 8 0 0 152

of Social Defence 5 Integrated Programme for Street Children 10 0 1 2 0 10 0 0 1 1 2 2 8 1 0 0 0 2 1 2 0 9 0 8 24 0 1 0 0 10 0 0 95 6 Integrated Programme for Older Persons 99 0 3 1 0 1 10 1 0 8 2 2 9 26 0 0 0 37 7 1 0 30 2 36 42 0 0 0 0 6 0 0 323 7 Assistance to Panchayati Raj Instts./Vol. Orgns./ 0 0 4 0 0 0 3 0 0 5 0 0 0 0 0 0 1 3 1 0 1 0 2 1 0 0 0 0 0 0 0 0 2 3 Self Help Groups for Construction of Old Age Homes/ Multi Service Centres for Older Persons 8 Grant-in-aid to Voluntary Orgns. Working 54 0 5 6 0 1 6 0 3 28 2 17 12 6 0 0 0 32 1 13 6 2 72 17 0 0 0 0 17 0 0 300 for the Welfare of Scheduled Castes 9 Scheme of Assistance to Vol. Orgns. Working 5 0 1 0 0 0 0 0 0 0 4 13 2 0 0 0 1 0 0 1 0 0 3 1 0 0 0 1 0 0 32 For the Other Backward Classes

Sections based on Economic Criteria.

 Scheme of Pre-examination Coaching for Weaker
 11 0 2 6 0 1 0 0 0 3 4 7 2 10 0 0 0 0 3 0 1 0 12 0 0 0 0 0 3 0 0 65

 TOTAL
 276 2 27 46 3 39 57 3 9 109 97 58 132 72 5 8 6 122 42 36 1 137 10 281 154 1 6 0 0 79 0 3 1821

- SCHEME-WISE & STATE-WISE NGOS WHO RECEIVED G-I-A DURING 2000-01 S.No Name of the Scheme AP Ar. P Assam Bih Goa Guj Har HP J&K Kar Ker MP Mah Man Meg Miz Nag Orr Pun Raj Sik TN Tri UP WB A&N Cha D&D D&N Del Lak Pon Total 1 Promote Voluntary Action for Persons with Disablities 64 1 5 5 2 15 10 1 36 35 3 12 3 2 1 1 8 7 23 1 51 35 321 2 Assistance to Disabled Persons for Purchase of 11 4 5 3 3 2 6 4 3 4 2 2 9 1 17 4 8 88
- Aids/Appliances 3 Prevention of Alcoholism & Substance (Drugs) Abuse 7 15 26 3 7 13 1 2 15 21 10 53 20 2 9 8 31 12 8 1 28 2 52 18 2 8 2 376 631
- 4 Grant-in-aid Programme for Assistance in the field of Social Defence
- field of Social Defence

 5 Integrated Programme for Street Children 3 1 2 2 2 11 2 1 4 7 3 14 1 5 58

 6 Integrated Programme for Older Persons 70 6 2 8 1 2 15 3 5 5 20 17 8 15 33 23 4 237

 7 Assistance to Panchayati Raj Instts./Vol. Orgns./ 1 2 3 6

 self Help Groups for Construction of Old Age H

 omes/Multi Service Centres for Older Persons

 8 Grant-in-aid to Voluntary Orgns. Working for the 54 8 4 13 7 2 39 2 11 10 15 61 18 10 1 56 9

- 29 349
- Welfare of Scheduled Castes 9 Scheme of Assistance to Vol. Orgns. Working for 3 4 1 2 5 3 10 4 3 2 5 1 the Other Backward Classes 10 Schme of Pre-examination Coaching for the Other 0 1 44

- based on Economic Criteria. 11 Scheme of Pre-examination Coaching for Weaker Sections 5 1 4 1 1 4 4 8 2 1 7 2 40

SCHEME-WISE & STATE-WISE NGOS WHO RECEIVED G-I-A DURING 1999-2000

S.No Name of the Scheme AP Ar. P Assam Bih Goa Guj Har HP J&K Kar Ker MP Mah Man Meg Miz Nag Orr Pun Raj Sik TN Tri UP WB A&N Chan D&D D&N H Del Lak Pon Pon Total 1 Promote Voluntary Action for Persons with Disabilities 86 2 3 11 2 17 10 1 2 58 49 8 26 7 4 1 0 21 10 6 0 34 1 67 43 0 2 0 0 31 0 0 502 2 Assistance to Disabled Persons for Purchase of 8 0 1 6 1 5 3 1 0 3 2 10 13 7 0 0 0 9 6 3 0 14 1 39 8 0 0 0 0 8 0 0 148

Aids/Appliances

 B Grant-in-aid to Voluntary Orgns. Working for the 59 0 6 6 0 8 5 0 0 36 2 23 19 12 0 0 0 41 1 16 0 8 0 91 16 0 0 0 0 27 0 0 376

 Welfare of Scheduled Castes

 9 Scheme of Assistance to Vol. Orgns. Working for 17 0 4 0 0 1 8 0 0 2 0 2 14 9 0 0 0 5 0 0 0 1 0 26 5 0 0 0 0 11 0 0 105

 the Other Backward Classes

11 Scheme of Pre-examination Coaching for Weaker 9 0 3 4 0 0 0 0 1 3 3 3 2 10 0 0 0 1 0 3 0 0 0 13 0 0 0 0 2 0 0 57

Sections based on Economic Criteria. TOTAL 353 2 35 40 6 56 59 6 10 142 83 64 159 101 6 10 8 163 48 43 1 146 8 370 169 1 7 0 0 103 0 0 0 2 2201